MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 229 **Imphal, Monday, December 15, 2025** **(Agrahayana 24, 1947)**

OFFICE OF THE
LAMLAI MUNICIPAL COUNCIL
IMPHAL-EAST, MANIPUR

N O T I F I C A T I O N

Lamlai, the 8th December, 2025

No.10/1/2017-LMC: In accordance with the provisions under Section 211(1) and 212 of Manipur Municipalities Act 1994, it is hereby, notified for information to the general public that Lamlai Municipal Council proposes to adopt "the Model Manipur Unified Building Bye-laws, 2024" which was notified by government vide notification No.BBL-101/1/2022-MAHUD-MAHUD dated 31st December, 2024 as **"Lamlai Municipal Council Building Bye-Laws, 2025''** from the date of Notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the adoption of the Unified Building Bye-Laws may be submitted to the office of the undersigned on or before 7 (Seven) working days from the date of notification. Objection(s)/ Suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid **"Lamlai Municipal Council Building Bye-Laws, 2025''** shall be available for inspection at the Town Planning Department official website https://tpmanipur.mn.gov.in.

THONGAM SANAHAL SINGH,
Executive Officer,
Lamlai Municipal Council.

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Digitally signed by
Ngangbam Roben Singh
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